विदेश व्यापार महानिदेशालय
डीईएस- V अनुभाग

बैठक No.NC/5/MEET/Jan/202021/97दिनांक 01.02.2021वास्तव में 18.03.2021को लाइसेंस वर्ष 2020-21 के लिए पैरा 4.07एफटीपी 2015-20, ड्यूटी छूट योजनाओं (अध्याय -4) के तहत मामलों पर विचारकरनेकेलिएआयोजित किया गया।श्री एस बी एस रेड्डी (Addl DGFT) कीअध्यक्षतामें विदेश व्यापार महानिदेशालय उद्योग भवन के कमरा नंबर 102 में निम्नलिखितअधिकारी उपस्थितथे:

क्र.सं.	प्रतिनिधियोंकेनामऔरउनकेपदनाम	विभाग
1.	श्रीकुलदीपसिंह, सहायकनिदेशक -1	O/o DC(MSME)
2.	डॉ. रामआसरेलाल, सलाहकार	DGFT
3.	श्रीशैशकुमार, सलाहकार	DGFT
4.	श्रीनंदलाल, सलाहकार	DPIIT
5.	जेडी गिरी, मनोनीत(Nominee)	AEPC
6.	श्रीमनोजकुमारमीणा, उपनिदेशक	DGFT

Minutes of Meeting Number: NC/5/MEET/Jan/202021/97, Dt. 01.02.2021

	Case No.: 01/NC/5/MEET/Jan/202021/97	Party Name: RADNIK AUTO EXPORTS	Meeting No : NC/5/MEET/Jan/202021/97 Dated : 01.02.2021	Status: Deferred and Re-indexed
	HQ File :01/84/050/00605/AM21/	RLA File : 05/24/040/00095/AM21/	Lic.No.:0510414355 Dated: 09.06.2020	
01	**Decision**: Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted incomplete reply. Hence, Committee decided to send a reminder to the firm to furnish the following:- 1. Complete two sets of application. **2.** CAD with Style no, Image and Measurement chart. The case stands deferred for re-listing.			

	Case No.: 02/NC/5/MEET/Jan/202021/97	Party Name: RADNIK EXPORTS	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
	HQ File :01/84/050/00606/AM21/	RLA File :05/24/040/00094/AM21/	Lic.No.: 0510414356 Dated:09.06.2021	
02	**Decision**: Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted incomplete reply. Hence, Committee decided to send a reminder to the firm to furnish the following:- 1. Complete two sets of application. **2.** CAD with Style no, Image and Measurement chart. The case stands deferred for re-listing.			

	Case No.: 03/NC/5/MEET/Jan/202021/97	Party Name: RADNIK EXPORTS	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
03	HQ File :01/84/050/00607/AM21/	RLA File :05/24/040/00093/AM21/	Lic.No.:0510414357 Dated: 09.06.2020	

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उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India

Decision: Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted incomplete reply. Hence, Committee decided to send a reminder to the firm to furnish the following:-

1. Complete two sets of application.
2. CAD with Style no, Image and Measurement chart.

The case stands deferred for re-listing.

	Case No.:	Party Name:	Meeting No.:	Status:
04	**04/NC/5/MEET/Jan/202021/97**	**ANAX INDUSTRIES PRIVATE LIMITED**	**NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Rejected**
	HQ File :01/84/050/00609/AM21/	RLA File :31/83/040/00014/AM21/	Lic.No.: 3110067752 Dated:09.06.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that the firm has not replied even after Deficiency letter sent through post. Committee also noted that export item description does not show full specification which includes Numbers of layers and constituent fabric of each layer, GSM of each layer. Hence, Committee decided to reject the case.

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:	Party Name:	Meeting No.:	Status:
05	**05/NC/5/MEET/Jan/202021/97**	**ARVIND LIMITED**	**NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Approved**
	HQ File :01/84/050/00604/AM21/	RLA File :08/24/040/00059/AM21/	Lic.No.: 0810147904 Dated: 05.06.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the requisite information. Committee went through the details submitted in this case and decided to ratify the norms as under:

Export item	Qty.	Import Item	Qty. Recommended
F5252 TACTICAL MENS PANT LIGHT WT made out of 65% Polyester 35% Cotton Piece Dyed Woven Fabric (RIPSTOP With Durable Water Repellant Finish)	10000 Nos.	Fabric to be Used in Garments:mFAB4062 65% Polyester 35% Cotton Piece Dyed Woven Fabric With Durable Water Repellant Finish.	2.75 Sq. Mtr./Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.:	Party Name:	Meeting No.:	Status:
06	**06/NC/5/MEET/Jan/202021/97**	**ARVIND LIMITED**	**NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Approved**
	HQ File :01/84/050/00603/AM21/	RLA File :08/24/040/00058/AM21/	Lic.No.: 0810147903 Dated: 05.06.2020	

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उप निदेशक/Deputy Director
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D.G.F.T.
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the requisite information. Committee went through the details submitted in this case and decided to ratify the norms as under:

Export item	Qty.	Import Item	Qty. Recommended
F5311 TACTICAL MENS SHIRT SS LIGHT WT made out of 65% Polyester 35% Cotton Piece Dyed Woven Fabric (RIPSTOP With Durable Water Repellant Finish)	10044 Nos.	Fabric to be Used in Garments:FAB2300 65% Polyester35%Cotton Piece Dyed Woven Fabric With Durable Water Repellant Finish.	2.75 Sq. Mtr./Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

07

Case No.:	Party Name:	Meeting No.:	Status:
07/NC/5/MEET/Jan/202021/97	**SURGEINE HEALTHCARE INDIA PRIVATE LIMITED**	**NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Approved**
HQ File :01/84/050/00602/AM21/	RLA File :05/24/040/00084/AM21/	Lic.No.:0510414341 Dated:05.06.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and decided to approve the norms for above said Adv. Auth. as under:

S.No.	Export item	Qty.	Import item	Qty. Recommended
1.	SURGICAL GOWN MADE OF NON WOVEN SMS FABRIC 25-70 GSM	56000 Kgs.	NON WOVEN SMS FABRIC 25-70 GSM	58800 Kgs.
2.	SURGICAL GOWN MADE OF NON WOVEN BVB FABRIC 40-70 GSM	3500 Kgs.	NON WOVEN BVB FABRIC 40-70 GSM	3675 Kgs.
3.	SURGICAL GOWN MADE OF NON WOVEN SPUNBOND VIROSEL BVB FABRIC 40-70 GSM	7500 Kgs.	NON WOVEN SPUNBOND VIROSEL BVB FABRIC 40-70 GSM	7875 Kgs.

RA concerned may take necessary action subject to compliance of other usual conditions.

08

Case No.:	Party Name:	Meeting No.:	Status:
08/NC/5/MEET/Jan/202021/97	**KITEX LIMITED**	**NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Approved**
HQ File :01/84/050/00595/AM21/	RLA File :10/24/040/00012/AM21/	Lic.No.:1010060514 Dated:01.06.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and decided to approve the norms for above said Adv. Auth as under:

Export item	Qty.	Import Item	Qty. Recommended
KNITTED BABY GARMENTS (75% BIO COTTON 25% RECYCLE POLYESTER)	5115 Kgs	KNITTED VELOUR FABRIC(GSM-240,WIDTH: 71 Inch,67 Inch)(75% BIO COTTON 25% RECYCLE POLYESTER)	5626.5 Kgs.

RA concerned may take necessary action subject to compliance of other usual conditions.

09	Case No.:	Party Name:	Meeting No.:	Status:

मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
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	09/NC/5/MEET/Jan/202021/97	**SHYAMALI EXPORT**	**NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Deferred and Re-indexed**
	HQ File :01/84/050/00593/AM21/	RLA File :04/24/040/00019/AM21/	Lic.No.:0410166793 Dated:01.06.2020	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 28.12.2020 to furnish the following: 1. Complete two sets of application. 2. CAD with Style no, Image and Measurement chart. Reply has not received yet. Hence, Committee decided to send a reminder for the same. The case stands deferred for re-listing.			

	Case No.: 10/NC/5/MEET/Jan/202021/97	**Party Name: QUALIANCE INTERNATIONAL Pvt. Ltd.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00588/AM21/	RLA File :03/95/040/00110/AM21/	Lic.No.:0310836384 Dated:26.05.2020	
10	**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted CAD. Image, Measurement chart and complete set of application by email dated 11.03.2021. Based on recommendation of Sh. RA Lal, Committee decided to ask the firm to furnish the following: 1. In ANF 4A, Fabric input – 2 on agenda hard copy – 3 Annexure 11 A Fabric input – 3 , out of which 2 and 3 are same fabric (In agenda – 3 different fabric). It data sheet for Advance Authorization appendix 11 A only one fabric input. 2. In export product description, style no. Is not there. In CAD for two items and measurement chart style no. not given. Image 3. Export products are 3 but image and measurement chart for only 2 items. 4. Export item – 1 description is children jacket but CAD and measurement chart given for kids raincoat 5. Same CAD repeated several time. Purpose is not known. 6. Applicant seems casual in submitting application. He was specifically asked to mention style no. and submit CAD and images but the reply is incomplete. The case stands deferred for re-listing.			

	Case No.: 11/NC/5/MEET/Jan/202021/97	**Party Name: VENUS SAFETY & HEALTH Pvt. Ltd.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00585/AM21/	RLA File :03/95/040/00091/AM21/	Lic.No.: 0310836277 Dated:20.05.2020	
11	**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide email dated 28.12.2020 to furnish the following: 1. Indicate the size wise quantity of export items and requirement of inputs per unit of each size. 2. CAD/Lay marker/cutting plan, image/sketch according to sizes of export item. 3. Indicate the usages, width of Foam Tape alongwith justification for 40% wastage claimed. 4. You have claimed 18% wastage for import item no. 2 to 4, which appears on higher side, please give justification for higher wastage. 5. There is huge range in GSM (25 to, more than 150) in import items, indicate exact GSM. Relevant tolerance will be applicable as per policy. Reply has not received yet. Hence, Committee decided to send a reminder for the same. The case stands deferred for re-listing.			

12	**Case No.: 12/NC/5/MEET/Jan/202021/97**	**Party Name: KORRUN INDIA PVT LTD**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**

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उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
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भारत सरकार/Govt. of India

HQ File :01/84/050/00584/AM21/	RLA File :07/24/040/00044/AM21/	Lic.No.: 0710116471 Dated:20.05.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the complete sets of application. Committee went through details submitted in this case and based on recommendation of Sh. Nand Lal , Committee decided to ask the firm to furnish the following:

1. Net import content in the each export item indicating number of accessories giving specification of each.
2. Complete calculation for the requirement of each input, indicating wastage separately for manufacturing the export items.

The case stands deferred for re-listing.

13	**Case No.: 13/NC/5/MEET/Jan/202021/97**	**Party Name: UNITED COIR FACTORIES**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Approved**
	HQ File :01/84/050/00582/AM21/	RLA File :10/24/040/00008/AM21/	Lic.No.: 1010060494 Dated:18.05.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 28.12.2021. Committee went through the details submitted in this case and decided to approve the norms as under:

Export item	Qty.	S. No.	Import item	Qty. Recommended
PVC BACKED COIR DOORMATS(WEIGHT OF PVC COMPOUND SHOULD NOT BE LESS THAN 1,70,000 KG)	580000 Kg.	1.	PVC RESIN PASTE GRADE	105000 Kgs.
		2.	DOTP (DI OCTYL TERAPHTHALATE)	73500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

14	**Case No.: 14/NC/5/MEET/Jan/202021/97**	**Party Name: SUCHETA ENTERPRISES**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00581/AM21/	RLA File :06/24/040/00006/AM21/	Lic.No.: 0610039491 Dated:14.05.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked byletter dated 26.03.2020 to furnish the complete two sets of application to process the case. Reply has not received yet. Hence, Committee decided to send a reminder for the same.
The case stands deferred for re-listing.

15	**Case No.: 15/NC/5/MEET/Jan/202021/97**	**Party Name: NUVOCRAFT APPARELS INDIAPVT.LTD.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00579/AM21/	RLA File :07/24/040/00036/AM21/	Lic.No.: 0710116446 Dated:13.05.2020	

Decision Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 28.12.2020 to furnish the following:

1. Complete two sets of application.
2. CAD, Image and Measurement chart.

Reply has not received yet. Hence, Committee decided to send a reminder for the same.
The case stands deferred for re-listing.

16	**Case No.: 16/NC/5/MEET/Jan/202021/97**	**Party Name: ARJAN IMPEX Pvt. Ltd.**	**Meeting No.: NC/5/MEET/Jan/202021/97**	**Status: Deferred and**

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		Dated:01.02.2021	**Re-indexed**
HQ File :01/84/050/00576/AM21/	RLA File :05/23/040/00019/AM21/	Lic.No.:0510414130 Dated:08.05.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 28.12.2020 to furnish the following:

1. CAD/Lay marker, image/sketch and measurement chart of each export item.
2. Indicate the size wise quantity of export items and requirement of inputs per unit of each size.
3. There is huge range in GSM (60-250) and width of fabric (40"-70") in import items, indicate exact GSM and width of the fabric. Relevant tolerance will be applicable as per policy.
4. The UOM for import item should be in sq. meters.

Committee noted that the firm has submitted incomplete reply. Hence, Committee decided to send a reminder for the same.

The case stands deferred for re-listing.

	Case No.: 17/NC/5/MEET/Jan/202021/97	**Party Name: BHARTIYA INTERNATIONAL LTD.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Approved**
	HQ File :01/84/050/00575/AM21/	RLA File :07/24/040/00035/AM21/	Lic.No.:0710116430 Dated:08.05.2020	

17

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Based on written comments of DCMSME letter UO number 37(5)/47/Textiles/2019-20 dated 17.03.2021, committee decided to approve the norms as under:

SI.	Export Item	Qty.	Import Item	Qty. Recommended
1.	100% SHEARLING MENS JACKET MADE OF DRESSED LAMB FUR SKINS (Style No.O204SC08)	732 Nos.	DRESSED LAMB FUR SKINS	22260 Sq. Foot
2.	100% SHEARLING MENS LONG COAT MADE OF DRESSED LAMB FUR SKINS (Style No.O204ST02)	171 Nos.	DRESSED LAMB FUR SKINS	10311.30 Sq. Foot
3.	100% SHEARLING MENS LONG COATMADE OF DRESSED LAMB FUR SKINS (Style No.O205RA22)	100 Nos.	DRESSED LAMB FUR SKINS	7000 Sq. Foot
4.	100% SHEARLING MENS JACKET MADE OF DRESSED LAMB FUR SKINS (Style No.O205RA21)	135 Nos.	DRESSED LAMB FUR SKINS	6974.37 Sq. Foot
5.	100% SHEARLING WOMENS JACKETMADE OF DRESSED LAMB FUR SKINS (Style No.O204WB02)	100 Nos.	DRESSED LAMB FUR SKINS	1350 Sq. Foot
6.	100% SHEARLING WOMENS JACKETMADE OF DRESSED LAMB FUR SKINS (Style No.OR204C23)	233 Nos.	DRESSED LAMB FUR SKINS	5900.58 Sq. Foot
7.	100% SHEARLING WOMENS JACKETMADE OF DRESSED LAMB FUR SKINS (Style No.OR204101)	177 Nos.	DRESSED LAMB FUR SKINS	9478.35 Sq. Foot

RA concerned may take necessary action subject to compliance of other usual conditions.

18	**Case No.: 18/NC/5/MEET/Jan/202021/97**	**Party Name: LOYAL TEXTILE**	**Meeting No.: NC/5/MEET/Jan/202021/97**	**Status: Deferred and**

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	MILLS LTD	**Dated:01.02.2021**	**Re-indexed**
HQ File :01/84/050/00573/AM21/	RLA File :32/24/040/00003/AM21/	Lic.No.: 3210079498 Dated:01.05.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 28.12.2020 to furnish the following:

1. Complete two sets of application.
2. CAD, Image and Measurement chart.

Reply has not received yet. Hence, Committee decided to send a reminder for the same.
The case stands deferred for re-listing.

	Case No.: 19/NC/5/MEET/Jan/202021/97	**Party Name: JNG FOOTSTEP PRIVATE LIMITED**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00569/AM21/	RLA File :05/23/040/00011/AM21/	Lic.No.:0510414084 Dated: 28.04.2020	
19	**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted complete set of application by email dated 29.05.2020. Based on recommendation of Sh. Nand Lal, Committee decided to ask the firm to furnish the following: 1. Manufacturing process indicating stage wise wastage of raw materials for the manufacture of export items. 2. Composition of export item/s indicating import content in it. 3. Complete calculation for the requirement of both imported and indigenous items, indicating separately the wastage of raw materials, for the manufacture of export items. The case stands deferred for re-listing.			

	Case No.: 20/NC/5/MEET/Jan/202021/97	**Party Name: SHAMIMSONS INTERNATIONAL**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00562/AM21/	RLA File :06/24/040/00001/AM21/	Lic.No.:0610039470 Dated:08.04.2020	
20	Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 28.12.2020 to furnish the following: 1. Complete two sets of application. 2. CAD with Style no, Image and Measurement chart. Reply has not received yet. Hence, Committee decided to send a reminder for the same. The case stands deferred for re-listing.			

	Case No.: 21/NC/5/MEET/Jan/202021/97	**Party Name: TECHFAB (INDIA) INDUSTRIES LTD**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Approved**
	HQ File :01/84/050/00561/AM20/	RLA File :03/95/040/01143/AM20/	Lic.No.:0310835550 Dated:20.03.2020	
21	**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the requisite information by email dated 31.12.2020. Based on recommendation of Sh. Shaish Kumar, Committee decided to approve the norms for above said Adv. Auth as under:-			

Export item	Quantity	Sl.No.	Import item	Quantity recommendation

मनोज कुमार मीना/MANOJ KUMAR MEENA
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विदेश व्यापार महानिदेशालय
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TECHNICAL TEXTILE FABRICS COATED MADE FROM HIGH TENACITY POLYESTER YARN	1000 MT	1	POLYESTER FILAMENT YARN	572 MT
		2	PEROXIDES & THEIR DERIVATIES DIISONONYL PHTHALATE (DINP)	238 MT
		3	EMULSION POLY VINYL CHLORIDE	238 MT

RA concerned may take necessary action subject to compliance of other usual conditions.

22	**Case No.: 22/NC/5/MEET/Jan/202021/97**	**Party Name: KARAN LETEX LTD**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00592/AM21/	RLA File :06/24/040/00010/AM21/	Lic.No.:0610039503 Dated:01.06.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.
The case stands deferred for re-listing.

23	**Case No.: 23/NC/5/MEET/Jan/202021/97**	**Party Name: KARAN LETEX LTD**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00558/AM20/	RLA File :06/24/040/00093/AM20/	Lic.No.:0610039463 Dated:20.03.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and decided to defer the case for examination.
The case stands deferred for re-listing.

24	**Case No.: 24/NC/5/MEET/Jan/202021/97**	**Party Name: KARAN LETEX LTD**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred**
	HQ File :01/84/050/00572/AM21/	RLA File :06/24/040/00004/AM21/	Lic.No.:0610039485 Dated:30.04.2020	

Decision: Committee considered the case as per agenda and decided to defer the case for further examination.

25	**Case No.: 25/NC/5/MEET/Jan/202021/97**	**Party Name: ROYALE SPORTSWEAR**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00608/AM21/	RLA File :05/24/040/00089/AM21/	Lic.No.: 0510414358 Dated:09.06.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 28.12.2020 to furnish the following:

1. Complete two sets of application.
2. CAD with Style no, Image and Measurement chart.

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उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India

	Reply has not received yet. Hence, Committee decided to send a reminder for the same. The case stands deferred for re-listing.

26	**Case No.: 26/NC/5/MEET/Jan/202021/97**	**Party Name: ROYALE SPORTSWEAR**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Approved**
	HQ File :01/84/050/00557/AM20/	RLA File :05/24/040/00764/AM20/	Lic.No.:0510413919 Dated:19.03.2020	

Decision: Committee considered the case as per agenda along with other relevant papers. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as under:

Sl.No.	Export item	Quantity	Import item	Quantity recommendation
1	WOVEN PANT	1575 (Nos.)	93% Rayon 7% Poly Woven Dyed Fabric Twill 2/1 58 inch	3520 (Sq.Mtrs.)
2	WOVEN PANT	3975 (Nos.)	77% RAYON 20% NYLON 3% SPANDEX WOVEN DYED FABRIC 57 inch	7300 (Sq. Mtrs.)

RA concerned may take necessary action subject to compliance of other usual conditions.

27	**Case No.: 27/NC/5/MEET/Jan/202021/97**	**Party Name: GOLITE INDUSTRIES**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00555/AM20/	RLA File :05/23/040/00469/AM20/	Lic.No.: 0510413905 Dated:17.03.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the hard copy of application on dated 24.06.2020 and same has been referred to DPIIT for their comments. Committee decided to wait for their comments.
The case stands deferred for re-listing.

28	**Case No.: 28/NC/5/MEET/Jan/20202 1/97**	**Party Name: STRAWBERRY STUDIO EXPORTS PVT. LTD.**	**Meeting No.: NC/5/MEET/Jan/20202 1/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00550/AM20/	RLA File :05/24/040/00757/AM20/	Lic.No.:0510413866 Dated:13.03.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted the hard copy of application. Based on recommendation of Sh. RA Lal, Committee decided to ask the firm to furnish the following:

1. CAD.
2. Image.
3. Measurement chart.

The case stands deferred for re-listing.

29	**Case No.: 29/NC/5/MEET/Jan/202021/97**	**Party Name: STRAWBERRY STUDIO EXPORTS PVT. LTD.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00601/AM21/	RLA File :05/24/040/00083/AM21/	Lic.No.: 0510414339 Dated:05.06.2020	

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भारत सरकार/Govt. of India

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 28.12.2020 to furnish the following:

1. CAD with style no.
2. Image and Measurement chart.

Reply has not received yet. Hence, Committee decided to send a reminder for the same.
The case stands deferred for re-listing

	Case No.: 30/NC/5/MEET/Jan/202021/97	Party Name: RICHA GLOBAL EXPORTS Pvt. Ltd.	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Approved
	HQ File :01/84/050/00547/AM20/	RLA File :05/24/040/00754/AM20/	Lic.No.: 0510413837 Dated:12.03.2020	

30 **Decision:** Committee considered the case as per agenda along with other relevant papers. Based on written comments of DCMSME's UO No. 37(5)/48/Textiles/2019-20 dated 17.03.2021, Committee decided to approve the norms for above said adv. Auth as under:-

Export item	Quantity	Import item	Quantity recommended
LADIES BLOUSE OF 71% LYOCELL 29% COTTON YARN DYED WOVEN FABRIC. GSM. 87 (+/- 10%).(STYLE NO.537076- 544522-544523)	3690 (Nos.)	71% LYOCELL 29% COTTON YARNDYED WOVEN FABRIC. GSM. 87 (+/-10%).	12177 (Sq. Mtrs.)

RA concerned may take necessary action subject to compliance of other usual conditions

	Case No.: 31/NC/5/MEET/Jan/202021/97	Party Name: RICHA GLOBAL EXPORTS Pvt. Ltd	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Approved
	HQ File :01/84/050/00596/AM21/	RLA File :05/24/040/00075/AM21/	Lic.No.:0510414295 Dated:02.06.2020	

Decision: Committee considered the case as per agenda along with other relevant papers. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as under:

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Sl.No.	Export Item	Quantity	Import Item	Quantity Recommended
1	BABIES GARMENT DRESS 100% NYLON MESH DYED LACE FABRIC. GSM. 40 (+/- 10%),(ALONG WITH INDIAN KNITTED FABRIC. STYLE NO. 60743)	2740 (Nos.)	100% NYLON MESH DYED LACE FABRIC. GSM. 40 (+/- 10%)	2055 (Sq. Mtrs.)
2	GIRLS DRESS OF 100% NYLON MESH DYED LACE FABRIC. GSM. 40 (+/- 10%),(ALONG WITH INDIAN KNITTED FABRIC.STYLE NO. 60743)	470 (Nos.)	100% NYLON MESH DYED LACE FABRIC. GSM. 40 (+/- 10%)	611 (Sq. Mtrs.)
3	BABIES GARMENT (JUMPSUITE) 100% POLYESTER DYED KNITTED FABRIC. GSM. 240 (+/-10%), STYLE NO. 41904 (ALONG WITH INDIAN KNITTED FABRIC.)	1870 (Nos.)	100% POLYESTER DYED KNITTED FABRIC. GSM. 240 (+/-10%)	2244(Sq. Mtrs.)
4	GIRLS JUMPSUITE 100% POLYESTER DYED KNITTED FABRIC. GSM. 240 (+/-10%),	365 (Nos.)	100% POLYESTER DYED KNITTED FABRIC. GSM. 240	548(Sq. Mtrs.)

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	STYLE NO. 41904(ALONG WITH INDIAN KNITTED FABRIC.)		(+/-10%)	

RA concerned may take necessary action subject to compliance of other usual conditions.

32	**Case No.: 32/NC/5/MEET/Jan/202021/97**	**Party Name: RICHA GLOBAL EXPORTS Pvt. Ltd**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Approved**
	HQ File :01/84/050/00567/AM21/	RLA File :05/24/040/00787/AM20/	Lic.No.:0510414053 Dated:27.04.2020	

Decision: Committee considered the case as per agenda along with other relevant papers. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as under :

Export item	Quantity	Import item	Quantity recommended
GIRLS TOP OF 100% COTTON YARN DYED DENIM WOVEN FABRIC. GSM. 163 (+/- 10%)(STYLE NO. AP543)	1200 (Nos)	100% COTTON YARN DYED DENIM WOVEN FABRIC. GSM. 163 (+/-10%)	1476 (Sq. Mtrs.)

RA concerned may take necessary action subject to compliance of other usual conditions.

33	**Case No.: 33/12/84-ALC3/2019**	**Party Name: SARATHY EXPORT FABRICS**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00283/AM20/	RLA File :32/24/040/00053/AM20/	Lic.No.:3210079136 Dated:04.10.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 06.01.2021 to furnish the following:

1. Complete two sets of application.
2. Weight of export product in Kg, sample of product.
3. Content of input fabric in Kg's.

Reply has not received yet. Hence, Committee decided to send a reminder for the same.
The case stands deferred for re-listing.

34	**Case No.: 34/NC/5/MEET/Jan/20 2021/97**	**Party Name: SIVSHREE MEDITTEX (INDIA) Pvt. Ltd.**	**Meeting No.: NC/5/MEET/Jan/20202 1/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00551/AM2 0/	RLA File :32/24/040/00139/AM20/	Lic.No.:3210079461 Dated:16.03.2020	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 28.12.2020 to furnish the following:

1. Complete two sets of application.
2. CAD, Image and Measurement chart.
3. Net content of import in each export item.
4. Justification for higher wastage.

Reply has not received yet. Hence, Committee decided to send a reminder for the same.
The case stands deferred for re-listing.

35	**Case No.:**	**Party Name:**	**Meeting No.:**	**Status:**

मनोज कुमार मीना/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
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	35/12/84-ALC3/2019	**SIVSHREE MEDITTEX (INDIA) Pvt. Ltd.**	**NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Deferred and Re-indexed**
	HQ File :01/84/050/00282/AM20/	RLA File :32/24/040/00046/AM20/	Lic.No.: 3210079137 Dated:04.10.2019	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 28.12.2020 to furnish the following: 1. Two sets of application. 2. Weight of export product in Kg. Reply has not received yet. Hence, Committee decided to send a reminder for the same. The case stands deferred for re-listing.			

	Case No.: 36/NC/5/MEET/Jan/202021/97	**Party Name: SIVSHREE MEDITTEX (INDIA) Pvt. Ltd.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00552/AM20/	RLA File :32/24/040/00138/AM20/	Lic.No.:3210079462 Dated:16.03.2020	
36	**Decision:**Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 28.12.2020 to furnish the following: 1. Complete two sets of application. 2. CAD, Image and Measurement chart. 3. Net content of import in each export item. 4. Justification for higher wastage. Reply has not received yet. Hence, Committee decided to send a reminder for the same. The case stands deferred for re-listing.			

	Case No.: 37/ NC/5/MEET/Jan/202021/97	**Party Name: CHOWDHARY OVERSEAS LIMITED**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Rejected**
37	HQ File :01/84/050/00281/AM20/	RLA File :06/24/040/00050/AM20/	Lic.No.:0610039305 Dated:04.10.2019	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked with final reminder vide e-mail dated 06.01.2021 to furnish the complete two sets of application. Reply has not received yet. Hence, Committee decided to reject the case. RA concerned may take necessary action subject to compliance of other usual conditions.			

	Case No.: 38/ NC/5/MEET/Jan/202021/97	**Party Name: N Z SEASONAL WEAR PVT.LTD.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00278/AM20/	RLA File :03/95/040/00657/AM20/	Lic.No.:0310831993 Dated:03.10.2019	
38	**Decision:**Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 06.01.2021 to furnish the following 1. Requirement of each input per piece of export product in table form. 2. Image, CAD and Manufacturing Chart for each export product. Reply has not received yet. Hence, Committee decided to send a reminder for the same. The case stands deferred for re-listing.			

39	**Case No.: 39/ NC/5/MEET/Jan/202021/97**	**Party Name: TANGERINE DESIGN PVT. LTD.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**

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विदेश व्यापार महानिदेशालय
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HQ File :01/84/050/00277/AM20/	RLA File :05/24/040/00363/AM20/	Lic.No.:0510412012 Dated:03.10.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 07.01.2021 to furnish thecomplete specification for item 1st and 2nd which are described in generic terms. There can be vide variety with huge price difference.
Reply has not received yet. Hence, Committee decided tosend a reminder for the same.
The case stands deferred for re-listing.

40	**Case No.: 40/ NC/5/MEET/Jan/202021/97**	**Party Name: POOJA INTERNATIONAL**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00276/AM20/	RLA File :05/24/040/00364/AM20/	Lic.No.:0510412002 Dated:01.10.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 07.01.2021 to furnish thecomplete two sets of application along with copy of Adv. Authorization, CAD, Image and measurement chart for fixation of adhoc norms.
Reply has not received yet. Hence, Committee decided tosend a reminder for the same.
The case stands deferred for re-listing.

41	**Case No.: 41/ NC/5/MEET/Jan/202021/ 97**	**Party Name: TREGUS PRIVATE LIMITED**	**Meeting No.: NC/5/MEET/Jan/20202 1/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00216/AM20/	RLA File :03/95/040/00515/AM20/	Lic.No.: 0310831119 Dated:21.08.2019	

Decision: Committee considered the case as per agenda along with other relevant papers. Based on recommendation of DPIIT, Committee decided to ask the firm to furnish the following:

1. Complete specification of each import item indicating type of metal, finish etc.
2. Details of item no.4 and 7 giving type of 15 sub items consist in it.
3. The indigenous inputs with quantity to use in making the export items.

The case stands deferred for re-listing.

42	**Case No.: 42/NC/5/MEET/Jan/202021/97**	**Party Name:** WEAR WELL INDIA PRIVATE LIMITED.	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Approved**
	HQ File :01/84/050/00559/AM20/	RLA File :05/24/040/00779/AM20/	Lic.No.:0510413951 Dated:20.03.2020	

Decision: Committee considered the case as per agenda along with other relevant papers. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as under :

Sl. No.	Export Item	Quantity	Import item	Quantity recommended
1	Girls Dress (made of 59% Metallized 41% Polyester Knitted Dyed Fabric, GSM = 145 +/- 10%)((Style No.: 450771))	6900 (Nos.)	59% metalized 41% Polyester Knitted Dyed Fabric, Width = 145 cms, GSM = 73 +/- 10%	12506 (Sq. Mtrs.)
2	Girls Dress (made of 90% Polyester 10% Metallized woven dyed fabric, GSM = 80 +/- 10%)((Style No.: 717214))	3078 (Nos.)	90% Polyester 10% Metallized woven dyed Fabric, Width = 147 cms, GSM = 80 +/- 10%	4977 (Sq. Mtrs.)
3	Girls Dress (Made of 90% Polyester 10% Metallized woven Dyed Fabric, GSM = 80 +/- 10%)((Style No.:	6900 (Nos.)	90% Polyester 10% Metallized woven dyed Fabric, Width = 147 cms, GSM = 80 +/- 10%	10548 (Sq. Mtrs.)

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	767105))			
4	Babies Ensembles (Top + Bottom) made of 76% Polyester 20% Rayon 4% Elastane Knitted dyed Snit Fabric, GSM = 300+/- 10%)((Style No.: IND-002))	10966 (Nos.)	76% Polyester 20% Rayon 4% Elastane Knitted Dyed Snit Fabric, Width = 180 cms, GSM = 300 +/- 10% (8053.43 Sq. Mtrs..)	2415 (Sq. Mtrs.)
5	Babies Dress (made of 100% Polyester Knitted dyed Fabric with 100%Cotton Embroidery Fabric,(GSM =69 +/- 10%(Imported) with100% Polyester Knitted Lining (Indigenous){Style No.: YG Lace Dress})	966 (Nos.)	100% Polyester Knitted Dyed Fabric with 100% Cotton Embroidery, width = 120 cms, GSM = 69 +/- 10%	4072 (Sq. Mtrs.)
6	Girls Dress (madeof 100% Polyester Knitted dyed Fabric with 100% Cotton Embroidery Fabric,(GSM =69 +/- 10%(Imported), with100% Polyester Knitted Lining(Indigenous) {Style No.: YG Lace Dress))	2990 (Nos.)	100% Polyester Knitted Dyed Fabric with 100% Cotton Embroidery, width = 120 cms, GSM = 69 +/- 10%	4072 (Sq. Mtrs.)

RA concerned may take necessary action subject to compliance of other usual conditions.

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Case No.: 43/ NC/5/MEET/Jan/202021 /97	**Party Name: WEAR WELL INDIA PVT. LTD.**	**Meeting No.: NC/5/MEET/Jan/2020 21/97 Dated:01.02.2021**	**Status: Approved**
HQ File :01/84/050/00213/AM20/	RLA File :05/24/040/00284/AM20 /	Lic.No.:0510411541 Dated:19.08.2019	

Decision: Committee considered the case as per agenda along with other relevant papers. After detailed deliberation, Committee decided to ratify the norms for the above advance authorization as under:-

Sl. No.	Export item	Quantity	Import item	Quantity recommended
1	GIRLS DRESS:UPPER PART MADE OF 100%COTTON KNITTEDFABRIC(INDEGENIOUS)(LOWER PART MADEOF 100%POLYESTERMESH PRINTED KNITTEDFABRIC, GSM:35 +/- 10%,WITH 100%POLYESTER KNITTED AND100%POLYESTER WOVENINDIGENIOUSLINING (STYLENO: OG-064))	4500 (Nos.)	100% POLYESTER MESH PRINTED KNITTED FABRIC, WIDTH: 140 CMS, GSM: 35 +/- 10%	6435 (Sq. Mtrs.)
2	GIRLS TOPMADE OF 59%METTALISEFIBRE 41% POLYESTERKNITTED FABRIC,(GSM:72 +/- 10% (STYLE NO:686700))	3500 (Nos.)	59% METTALISE FIBRE 41% POLYESTER KNITTED FABRIC, WIDTH: 134.65 CMS, GSM: 72 +/- 10%	2380 (Sq. Mtrs.)
3	BABIESJACKET:SHELL MADE OF 67%COTTON 31%POLYESTER 2%ELASTANE WOVENVELVETFABRIC,(GSM: 280 +/- 10%,WITH 100%POLYESTERWOVENLINING , GSM:230 +/- 10%(STYLE NO: BYGPF1103))	22000 (Nos.)	67% COTTON 31% POLYESTER 2% ELSTANE WOVEN VELVET FABRIC, GSM: 280 +/- 10%, WIDTH: 150 CMS	13530 (Sq. Mtrs.)
4	GIRLSJUMPSUITMADE OF 100% POLYESTERKNITTEDSEQUINS FABRIC, GSM:180 +/-10%(WITH	1412 (Nos.)	100% POLYESTER KNITTED SEQUINS FABRIC, WIDTH: 130	1779 (Sq. Mtrs.)

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100%POLYESTERKNITTED FABRICLINING(INDIGENOUS) STYLE NO: OG-57)		CMS, GSM: 180 +/- 10%	

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.: 44/ NC/5/MEET/Jan/202021/97	Party Name: DAS STYLE PVT.LTD.	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Rejected
	HQ File :01/84/050/00208/AM20/	RLA File :02/24/040/00077/AM20/	Lic.No.:0210209373 Dated:14.08.2019	

44 **Decision :** Committee considered the case as per agenda along with other relevant papers and noted that case pertains to DPIIT and firm was asked vide e-mail dated 16.07.2020, 16.09.2020 and by post on 07.01.2021 to furnish the following formation :

1. Complete calculation for requirement of imported and indigenous items for the manufacture of export product (separately for each item) duly certified by Chartered Engineer.
2. Complete details of Import items, with specification indicating location in the drawing /design/layout of the bag with its application.
3. To give unit of measurement of import items in sq. Mtr. or alternatively to give width (with calculation for import requirement.

Reply has not received yet. Hence, Committee decided to reject the case.
RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.: 45/ NC/5/MEET/Jan/202021/97	Party Name: R.K. INDUSTRIES-IV	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
	HQ File :01/84/050/00199/AM20/	RLA File :04/24/040/00081/AM20/	Lic.No.:0410165941 Dated:07.08.2019	

45 **Decision:** Committee considered the case as per agenda along with other relevant papers and recommendation of Sh. Kuldeep Singh, DCMSME ,noted that export item blanketing cloth patch work is made out of the 100% cotton jacquard fabric, GSM 308+-10%. The firm is claiming 119% wastage on export of 110 Kgs against 240.90 Kgs. import. Form the information submitted by the firm it is not clear whether the export item is in cloth form in running length or in blanket pieces. Therefore committee decided to ask the firm to furnish the following;

1. Complete information like size of blankets, net content of blanketing cloth and border binding cloth.
2. Size of ready patch and size of raw patch used for making ready patch.
3. Weather the indicated qty.is in sq. Mtr or in running length.

The case stands deferred for re-listing.

	Case No.: 46/ NC/5/MEET/Jan/202021/97	Party Name: R.K. INDUSTRIES-IV	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Approved
	HQ File :01/84/050/00198/AM20/	RLA File :04/24/040/00080/AM20/	Lic.No.:0410165940 Dated:07.08.2019	

46 Decision: Committee considered the case as per agenda along with other relevant papers. Based on written comments of Sh. Kuldeep Singh, DCMSME UO No.37(5)/50/Textiles/2019-20 dated 30.03.2021, Committee decided to approve the norms for above said Adv. Auth as under:

Export item	Qty.	Import item	Qty. Recommended
MENS SHIRT (FULL SLEEVE) - PATCH WORK MADE OUT OF 100% COTTON JACQARD FABRIC GSM 308 (+/- 10%)	564 Nos.	100% COTTON JACQARD FABRIC GSM 308 (+/- 10%)	3322 Sq. Mtr. @ 5.89 Sq.Mtr/Pcs

RA concerned may take necessary action subject to compliance of other usual conditions.

मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
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	Case No.: 47/ NC/5/MEET/Jan/202021/97	Party Name: P.K.OVERSEAS	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
	HQ File :01/84/050/00194/AM20/	RLA File :05/24/040/00241/AM20/	Lic.No. :0510411437 Dated : 05.08.2019	
47	**Decision :** Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to furnish the following: 1. Import content of raw materials separately in each export item. 2. Complete calculation for requirement of inputs for manufacturing export items, giving wastage separately. 3. A copy of CAD, CAM and layout for manufacturing the export items. Firm has submitted their reply. Committee decided to refer the case to DPIIT for examination. The case stands deferred for re-listing.			

	Case No.: 48/NC/5/MEET/Jan/202021/97	Party Name: KIWI ENTERPRISES PVT. LTD.	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Approved
	HQ File :01/84/050/00560/AM20/	RLA File :05/23/040/00482/AM20/	Lic.No.: 0510413955 Dated: 20.03.2020	

Decision: Committee considered the case as per agenda along with other relevant papers. Based on written comments of DPIIT F.No.P-47011/117/2020 – TSW dated18.03.2021 , Committee decided to approve the norms for above said Adv. Auth as under:

Taking cue from G-33 , the following norms are recommended:

Export Item: Backpack Bag Made of 100% Nylon Fabric (GSM 320+/-10%) with PU Coated Fabric

Quantity: 17458 Number

Import Items:

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SL. No.	Item Description	Specification	UOM	Quantity recommended)
01.	100% Nylon Fabric	Width 56" , GSM 320+/-10%	Sq.Mtr	Actual+4.01%
02.	PU COATED FABRIC	Width 52" , GSM 508+/-10%	Sq.Mtr	Actual +0.45%
03	PVC SHEETS IN ROLL	Width 138CM , GSM 335+/-10%	Sq.Mtr	Actual+ 3.01%
04	100% Polyester Woven Printed Lining	Width 57" , GSM 103+/-10%	Sq.Mtr	Actual + 4.22%
05	Nonwoven Lining	Width 160CM , GSM 106+/-10%	Sq.Mtr	Actual + 2.07%
06	Plastic Adjuster	1" Plastic / Black	Number	Net to net
07	Metal Dog Hook	3/8" Shiny Nickel & Shiny Gold	Number	Net to net
08	Metal D-Ring	1/2" inner width*3/8" inner height*3.00wire (Shiny Nickel &Shiny Gold)	Number	Net to net
09	METAL ZIPPER PULLER	Shiny Nickel & Shiny Gold	Number	Net to net
10	Nylon Zipper	Black / White F235#37	Meter	Net 1 %
11	Plastic Zipper	Shiny Nickel / Shiny Gold	Meter	Net +1 %
12	Nylon Zipper Printed	#1 Black #5 SM	Meter	Net 1 %
13	Nylon Tape	# Black	Meter	Net 1 %

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.: 49/ NC/5/MEET/Jan/202021/97	Party Name: KIWI ENTERPRISES PVT. LTD.	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Approved
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मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India

HQ File :01/84/050/00193/AM20/	RLA File :05/23/040/00175/AM20/	Lic.No.: 0510411436 Dated: 05.08.2019	

Decision: Committee considered the case as per agenda along with other relevant papers. Based on written comments of DPIIT F.No.P-47011/117/2020-TSW dated18.03.2021 , Committee decided to approve the norms for above said Adv. Auth as under:

1. **Export Item** :
Backpack Bag Made of PU Coated Fabric (GSM 930+/-10%) with 100% polyester woven printed fabric gms 72+/-10%.

Quantity : 3000 Number
Import Items:

S. No.	Item Description	Specification	UOM	Quantity Recommended including wastage (Actual +Wastage)
01.	PU COATED FABRIC	Width 56Inch GSM 930+/-10%	Sq.Mtr	Actual + 4.495%
02.	100% POLYESTER WOVEN PRINTED FABRIC	Width 58Inch GSM 72+/-10%	Sq.Mtr	Actual+4.407%
03	METAL ZIPPER	#5 Metal Zipper / Shiny Nickel	Meter	Net +1%
04	METAL BUCKLE	3/4"Buckle 20*4.0 MM / Shiny Nickle	Number	Net to net
05	METAL STUDS	12MM-Studs*6.0MM /Shiny Nickle	Number	Net to net
06	METAL LOGO	Brand Logo SM-F9 / Shiny Nickle	Number	Net to net
07	METAL SNAP BUTTON	18MM-Mag snap / Shiny Nickle	Number	Net +1%
08	METAL FITTINGS	SM-128 / Shiny Nickle	Number	Net to net
09	METAL ZIPPER PULLER	#5 Metal Zipper Pullar +SM 059 / Shiny Nickle	Number	Net to net

2.Export Item:
Backpack Bag Made of PU Coated Fabric (GSM 1097+/-10%) with
100% polyester woven printed fabric gms 70+/-10%. Required the following Import Content

Quantity: 3000 Number
Import Items:

SL. No.	Item Description	Specification	UOM	Quantity recommended including wastage (Actual + Wastage)

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01.	PU COATED FABRIC	Width 56Inch GSM 1097+/-10%	Sq.Mtr	Actual+4.495%
02.	100% POLYESTER WOVEN PRINTED FABRIC	Width 58Inch GSM 70+/-10%	Sq.Mtr	Actual+4.407%
03	METAL ZIPPER	#5 Metal Zipper / Shiny Nickel	Meter	net+1%
04	METAL BUCKLE	3/4"Buckle 20*4.0 MM / Shiny Nickle	Number	Net to net
05	METAL STUDS	12MM-Studs*6.0MM /Shiny Nickle	Number	Net to net
06	METAL LOGO	Brand Logo SM-F9 / Shiny Nickle	Number	Net to net
07	METAL SNAP BUTTON	18MM-Mag snap / Shiny Nickle	Number	Net +1%
08	METAL FITTINGS	SM-128 / Shiny Nickle	Number	Net to net
09	METAL ZIPPER PULLER	#5 Metal Zipper Pullar +SM 059 / Shiny Nickle	Number	Net to net

3. **Export Item**: Backpack Bag Made of PU Coated Fabric (GSM 940+/-10%) with100% polyester woven printed fabric GSM 67+/-10%
Quantity: 3000 Nos.
Import Items:

SL. No.	Item Description	Specification	UOM	Quantity Recommended
01.	PU COATED FABRIC	Width 56Inch GSM 940+/-10%	Sq.Mtr	Actual+4.495%
02.	100% POLYESTER WOVEN PRINTED FABRIC	Width 58Inch GSM 67+/-10%	Sq.Mtr	Actual + 4.07%
03	METAL ZIPPER	#5 Metal Zipper / Shiny Nickel	Meter	Net + 1%
04	METAL BUCKLE	3/4"Buckle 20*4.0 MM / Shiny Nickle	Number	Net to net
05	METAL STUDS	12MM-Studs*6.0MM /Shiny Nickle	Number	Net to net
06	METAL LOGO	Brand Logo SM-F9 / Shiny Nickle	Number	Net to net
07	METAL SNAP BUTTON	18MM-Mag snap / Shiny Nickle	Number	Net to net
08	METAL FITTINGS	SM-128 / Shiny Nickle	Number	Net to net
09	METAL ZIPPER PULLER	#5 Metal Zipper Pullar +SM 059 / Shiny Nickle	Number	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

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उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
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	Case No.: 50/NC/5/MEET/Jan/202021/97	Party Name: ABHIKRITI IMPEX PVT. LTD.	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
50	HQ File :01/84/050/00192/AM20/	RLA File :02/24/040/00063/AM20/	Lic.No.: 0210209345 Dated: 01.08.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and note that firm has furnish their reply vide e-mail dated 09.01.2021. Committee observed that the firm's reply has been referred to DCMSME on dated 11.03.2021 and decided to wait for theircomments.
The case stands deferred for re-listing.

	Case No.: 51/NC/5/MEET/Jan/202021/97	Party Name: VRIJESH NATURAL FIBRE & FABRICS (INDIA) PVT. LTD.	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
51	HQ File :01/84/050/00166/AM20/	RLA File :03/95/040/00339/AM20/	Lic.No.: 0310830403 Dated: 18.07.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide e-mail dated 08.01.2021 to furnish the followings:

1. Product wise bifurcation quantity of export item.
2. Net content of flax yarn in export product, CAD of export item.
3. Manufacturing process alongwith stage wise wastage.
4. Consumption of flax yarn/ fabric per piece of each export item.

Reply has not received yet. Hence, Committee decided to send a reminder for the same.
The case stands deferred for re-listing.

	Case No.: 52/NC/5/MEET/Jan/202021/97	Party Name: RAHMAN INDUSTRIES LTD.	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Approved
52	HQ File :01/84/050/00163/AM20/	RLA File :06/24/040/00026/AM20/	Lic.No.: 0610039242 Dated:15.07.2019	

Decision: Committee considered the case as per agenda along with other relevant papers. Committee went through the details submitted in this case and based on written comments of DPIIT F.No.P-47011/142/2020 – TSW dated 16.11.2020, committee decided to approved the norms for above said Adv. Auth as under:
Taking cue from SION G- 14, for the export of Gents Shoe, the following norms may be recommended:

Export Item : Gents shoes of leather cum synthetic / textile Materials
Quantity :- 1 pair
Import item::

S.No.	Import Item	Quantity
1.	Synthetic lining	1.75 Sq. foot
2.	Sheet for making insole	0.05 Sq. Mtr.
3.	Pigment Paste	0.0248 kg
4.	Release Agent	0.036 kg

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5.	Toe caps with or without strip(composite/Aluminium /fiber/steel) net to net	net to net
6.	unit sole(net to net basis)	net to net
7.	Shoe lacing System (UTURN R3UM	net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.: 53/NC/5/MEET/Jan/202021/97	Party Name: INDO RAMA SYNTHETICS (INDIA) LTD	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
53	HQ File :01/84/050/00158/AM20/	RLA File :50/24/040/00019/AM16/	Lic.No.: 5010002538 Dated: 09.07.2019	Defer Date:01.02.2021

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the complete two sets of application along with copy of adv. Authorization to process for fixation of norms. The case stands deferred for re-listing.

	Case No.: 54/NC/5/MEET/Jan/20202 1/97	Party Name: INDO RAMA SYNTHETICS (INDIA) LTD	Meeting No.: NC/5/MEET/Jan/202021 /97 Dated:01.02.2021	Status: Deferred and Re-indexed
54	HQ File :01/84/050/00157/AM20/	RLA File :50/24/040/00008/AM16/	Lic.No.: 5010002537 Dated: 09.07.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and decided to ask the firm to furnish the complete two sets of application along with copy of adv. Authorization to process for fixation of norms. The case stands deferred for re-listing.

	Case No.: 55/NC/5/MEET/Jan/20 2021/97	Party Name : HIGH PERFORMANCE TEXTILES Pvt. Ltd.	Meeting No.: NC/5/MEET/Jan/2020 21/97 Dated:01.02.2021	Status: Deferred
55	HQ File : 01/84/050/00146/AM20/	RLA File : 05/23/040/00122/AM20/	Lic. No.: 0510411154 Dated: 04.07.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case and deferred the case for further examination.

	Case No.: 56/ NC/5/MEET/Jan/202021/9 7	Party Name: BAGGA INTERNATIONAL	Meeting No.: NC/5/MEET/Jan/2020 21/97 Dated:01.02.2021	Status: Approved
56	HQ File :01/84/050/00079/AM20/	RLA File :05/23/040/00075/AM20/	Lic.No.: 0510410643 Dated: 21.05.2019	

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उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked to appear before NC for personal hearing through VC. Committee noted that firm has not attended the personal hearing. Based on written comments of DCMSME UO No.37(5)/28/Textiles/2019-20 dated 14.08.2020, Committee decided to approve the norms as under:

Sl	Export item	Export Qty.	Import item	Qty. recommended
1.	Polyester Tool Pouch Bag-A 900DX900D, 2 Layer Fabric with TPE center.	4000 Nos.	Polyester Fabric- 900DX900D, 2 Layer Fabric with TPE center coating to both Fabric.	3810 sq. meters @0.953 sq. mtrs. /pc.
2.	Polyester Tool Pouch Bag-B 900DX900D, 2 Layer Fabric with TPE center.	4000 Nos.	Polyester Fabric- 900DX900D, 2 Layer Fabric with TPE center coating to both Fabric.	3810 sq. meters @0.953 sq. mtrs. /pc.
3.	Polyester Tool Pouch Bag-600DX600D, 2 Layer Fabric with TPE center.	6000 Nos.	Polyester Fabric- 600DX600D, 2 Layer Fabric with TPE center coating to both Fabric.	4572 sq. meters @0.762 sq. mtrs. /pc.
4.	Polyester Hammer Holder 900DX900D, 2 Layer Fabric with TPE coating.	4000 Nos.	Polyester Fabric- 900DX900D, with TPE coating.	732 sq. meters @0.183 sq. mtrs. /pc.
5.	Polyester Cargo Bag-Small, 900DX900D, with TPE coating.	500 Nos.	Polyester Fabric- 900DX900D, with TPE coating.	1220 sq. meters @2.44 sq. mtrs. /pc.
6.	Polyester Cargo Bag-Medium, 900DX900D, with TPE coating.	500 Nos.	Polyester Fabric- 900DX900D, with TPE coating.	1405 sq. meters @2.81 sq. mtrs. /pc.
7.	Polyester Cargo Bag-Large, 600DX600D, with TPE coating.	1500 Nos.	Polyester Fabric- 600DX600D, with TPE coating.	5867 sq. meters @3.915 sq. mtrs. /pc.
8.	Polyester Cargo Bag- Ex-Large, 600DX600D, with TPE coating.	1500 Nos.	Polyester Fabric- 600DX600D, with TPE coating.	6630 sq. meters @4.42 sq. mtrs. /pc.
9.	Polyester Harness Parts-600DX600D, with PU coating for Men 22" Set+ Waist Pad 48".	2500 Set.	Polyester Fabric- 600DX600D, with PU coating.	4191 sq. meters @1.677 sq. mtrs. /pc.
			Polyethylene Foam "Softlon"	1375 sq. meters @0.55 sq. mtrs. /pc.
10	Polyester Harness Parts-600DX600D, with PU coating for Men 26" Set+ Waist Pad 55".	2500 Set.	Polyester Fabric- 600DX600D, with PU coating.	4953 sq. meters @1.98 sq. mtrs. /pc.
			Polyethylene Foam "Softlon"	1625 sq. meters @0.65 sq. mtrs. /pc.

RA concerned may take necessary action subject to compliance of other usual conditions.

57	**Case No.: 57/ NC/5/MEET/Jan/202021/ 97**	**Party Name: SURE SAFETY (INDIA) LIMITED**	**Meeting No.: NC/5/MEET/Jan/202021/ 97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00047/AM20/	RLA File :34/24/040/00012/AM20/	Lic.No.: 3410045111 Dated: 03.05.2019	

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उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India

	Decision: Committee considered the case as per agenda along with other relevant papers and note that firm has furnish their reply vide e-mail dated 09.01.2021. Committee observed that the firm's reply has been referred to Sh. RA Lal on dated 11.03.2021 and decided to wait for their comments. The case stands deferred for re-listing.

	Case No.: 58/ NC/5/MEET/Jan/202021/97	Party Name: SURE SAFETY (INDIA) LIMITED	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
58	HQ File :01/84/050/00048/AM20/	RLA File :34/24/040/00024/AM20/	Lic.No.: 3410045112 Dated: 03.05.2019	
	Decision: Committee considered the case as per agenda along with other relevant papers and note that firm has furnish their reply vide e-mail dated 09.01.2021. Committee observed that the firm's reply has been referred to Sh. RA Lal on dated 11.03.2021 and decided to wait for their comments. The case stands deferred for re-listing.			

	Case No.: 59/ NC/5/MEET/Jan/202021/97	Party Name: SURE SAFETY (INDIA) LIMITED	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
59	HQ File :01/84/050/00049/AM20/	RLA File :34/24/040/00025/AM20/	Lic.No.: 3410045113 Dated: 03.05.2019	
	Decision: Committee considered the case as per agenda along with other relevant papers and note that firm has furnish their reply vide e-mail dated 09.01.2021. Committee observed that the firm's reply has been referred to Sh. RA Lal on dated 11.03.2021 and decided to wait for their comments. The case stands deferred for re-listing.			

	Case No.: 60/ NC/5/MEET/Jan/202021/97	Party Name: GRINDWELL NORTON LTD	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
60	HQ File :01/84/050/00040/AM20/	RLA File :03/94/040/00033/AM20/	Lic.No.: 0310828703 Dated: 01.05.2019	
	Decision: Committee considered the case as per agenda along with other relevant papers and note that firm has furnish their reply vide e-mail dated 14.07.2021. Committee observed that the firm's reply has been referred to Sh. Shaish Kumar on dated 10.09.2020 and decided to wait for their comments. The case stands deferred for re-listing.			

	Case No.: 61/NC/5/MEET/Jan/202021/97	Party Name: GRINDWELL NORTON LTD	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
61	HQ File :01/84/050/00566/AM21/	RLA File :03/94/040/00873/AM20/	Lic.No.: 0310835849 Dated: 25.04.2020	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide email dated 28.12.2020 to furnish the complete two sets of application along with complete detail for fixation of norms. Reply has not received yet. Hence, Committee decided to send a reminder for the same. The case stands deferred for re-listing.			

62	Case No.:	Party Name:	Meeting No.:	Status:

मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
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	62/ NC/5/MEET/Jan/202021/97	**S.K. SHOES AND BOOTS PVT. LTD.**	**NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Deferred and Re-indexed**
	HQ File :01/84/050/00022/AM20/	RLA File :06/24/040/00005/AM20/	Lic.No.: 0610039158 Dated: 15.04.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that case pertains to DPIIT.Committee also noted that firm was asked vide email dated 08.01.2021 to furnish the following:

1. Net import content in export product in each pair of boot and shoe upper and Comparison with respective SION fixed in the H.B. of procedure Vol-II.
2. Complete calculation for requirement of raw material for the manufacturing of export product.

Firm has submitted their reply vide email dated 22.01.2021 and same has been referred to DPIIT vide dated 16.03.2021. Therefore committee decided to wait for their comments.
The case stands deferred for re-listing.

	Case No.: 63/ NC/5/MEET/Jan/202021/97	**Party Name: SAIVANA EXPORTS PVT. LTD.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
63	HQ File :01/84/050/00212/AM20/	RLA File :05/24/040/00290/AM20/	Lic.No.: 0510411539 Dated: 19.08.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 23.09.2019. Committee also noted that firm's reply has been sent to Sh. RA Lal and decided to wait for their comments.
The case stands deferred for re-listing.

	Case No.: 64/ NC/5/MEET/Jan/202021/97	**Party Name: SAIVANA EXPORTSPVT. LTD.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
64	HQ File :01/84/050/00017/AM20/	RLA File :05/24/040/00017/AM20/	Lic.No.: 0510410212 Dated: 11.04.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 23.09.2019. Committee also noted that firm's reply has been sent to Sh. RA Lal and decided to wait for their comments.
The case stands deferred for re-listing.

	Case No.: 65/ NC/5/MEET/Jan/202021/97	**Party Name: SAIVANA EXPORTS PVT. LTD.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
65	HQ File :01/84/050/00220/AM20/	RLA File :05/24/040/00310/AM20/	Lic.No.:0510411634 Dated:26.08.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 23.09.2019. Committee also noted that firm's reply has been sent to Sh. RA Lal and decided to wait for their comments.
The case stands deferred for re-listing.

66	**Case No.: 66/ NC/5/MEET/Jan/202021/97**	**Party Name: SUCHETA ENTERPRISES**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**

मनोज कुमार मीणा / MANOJ KUMAR MEENA
उप निदेशक / Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग / Deptt. of Commerce
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HQ File :01/84/050/00013/AM20/	RLA File :06/24/040/00002/AM20/	Lic.No.:0610039149 Dated:09.04.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that case pertains to DPIIT, firm was asked vide email dated 08.01.2021 to furnish the following:

1. Net import content in export product in each pair of boot and shoe upper and Comparison with respective SION fixed in the H.B. of procedure Vol-II.
2. Complete calculation for requirement of raw material for the manufacturing of export product.

Reply has not received yet. Hence, Committee decided to send a reminder for the same.
The case stands deferred for re-listing.

67	**Case No.: 67/ NC/5/MEET/Jan/202021/ 97**	**Party Name : RAM COIR MILLS**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00001/AM20/	RLA File :10/24/040/00110/AM19/	Lic.No.:1010060163 Dated:29.03.2019	

Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has furnished their reply vide letter dated 14.01.2021. Based on recommendation of Tech authority, committee decided to ask the firm to furnish the qty. of different chemicals used along with PVC resin in the manufacture of plastisol along with wastage.
The case stands deferred for re-listing.

68	**Case No.: 68/ NC/5/MEET/Jan/202021/97**	**Party Name: DAKS INDIA INDUSTRIES Pvt. Ltd.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Approved**
	HQ File :01/84/050/00026/AM20/	RLA File :05/23/040/00029/AM20/	Lic.No.:0510410301 Dated:22.04.2019	

Decision: Committee considered the case as per agenda along with other relevant papers. Based on written comments of DPIIT F.No.P-47011/46/2020-TSW dated 06.01.2021, committee decided to approve the norms as under:
Taking Cue from G-33, the following norms are recommended:
Export Item 1 to 18 as per the application,
Quantity : as per the application,

Import Items:

S.No.	Import Description	unit	Qty. Recommended	For Export S.No.
1	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Black Colour	Sq. meter	Actual+0.03% wastage	1
2	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Black Colour	Sq. meter	Actual+0.03% wastage	2
3	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Black Colour	Sq. meter	Actual+0.25% wastage	1 & 2
4	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Blush Colour	Sq. meter	Actual+4.09% wastage	3
5	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Blush Colour	Sq. meter	Actual+4.30% wastage	3
6	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Blush Colour	Sq. meter	Actual+0.03% wastage	4
7	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Blush Colour	Sq. meter	Actual+0.25% wastage	4

मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India

8	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Cognac Colour	Sq. meter	Actual+0.03% wastage	5
9	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Cognac Colour	Sq. meter	Actual+0.25% wastage	5
10	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Cognac Colour	Sq. meter	Actual+0.03% wastage	5
11	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Cognac Colour	Sq. meter	Actual+0.25% wastage	5
12	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Cognac Colour	Sq. meter	Actual+0.03% wastage	6
13	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Cognac Colour	Sq. meter	Actual+0.24% wastage	6
14	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Mustard Colour	Sq. meter	Actual+0.03% wastage	7
15	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Mustard Colour	Sq. meter	Actual+0.25% wastage	7
16	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Mustard Colour	Sq. meter	Actual+0.03% wastage	7
17	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Mustard Colour	Sq. meter	Actual+0.25% wastage	8
18	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Mustard Colour	Sq. meter	Actual+0.03% wastage	8
19	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Mustard Colour	Sq. meter	Actual+0.25% wastage	9
20	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Red Colour	Sq. meter	Actual+0.03% wastage	9
21	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Red Colour	Sq. meter	Actual+0.25% wastage	9
22	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Red Colour	Sq. meter	Actual+0.03% wastage	9
23	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Red Colour	Sq. meter	Actual+0.25% wastage	9
24	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Red Colour	Sq. meter	Actual+0.02% wastage	10
25	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Red Colour	Sq. meter	Actual+0.26% wastage	10
26	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Grey Colour	Sq. meter	Actual+0.03% wastage	11
27	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Grey Colour	Sq. meter	Actual+0.25% wastage	11
28	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Grey Colour	Sq. meter	Actual+0.03% wastage	11
29	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Grey Colour	Sq. meter	Actual+0.25% wastage	11
30	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Grey Colour	Sq. meter	Actual+0.03% wastage	12
31	100% PU Greige Woven Fabric GSM 507 +-10% Width 52"- Grey Colour	Sq. meter	Actual+0.25% wastage	12
32 & 33(i)	100% PVC Fabric GSM 507 +-10% Width 52" - White Colour	Sq. meter	Actual+0.64% wastage	1 to 12
32 & 33(ii)	100% PVC Fabric GSM 507 +-10% Width 52" - White Colour	Sq. meter	Actual+4.68% wastage	1 to 12
32 & 33(iii)	100% PVC Fabric GSM 507 +-10% Width 52" - White Colour	Sq. meter	Actual+0.63% wastage	1 to 12

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भारत सरकार/Govt. of India

32 & 33(iv)	100% PVC Fabric GSM 507 +-10% Width 52" - White Colour	Sq. meter	Actual+0.60% wastage	1 to 12
32 & 33(v)	100% PVC Fabric GSM 507 +-10% Width 52" - White Colour	Sq. meter	Actual+0.62% wastage	1 to 12
34	100% Nylon Dyed Woven Fabric GSM 180 +-10% Width 58" - Black Colour	Sq. meter	Actual+0.25% wastage	13
35	100% Nylon Dyed Woven Fabric GSM 180 +-10% Width 58" - Black Colour	Sq. meter	Actual+0.25% wastage	14
36	100% Nylon Dyed Woven Fabric GSM 180 +-10% Width 58" - Blush Colour	Sq. meter	Actual+0.25% wastage	15
37	100% Nylon Dyed Woven Fabric GSM 180 +-10% Width 58" - Blush Colour	Sq. meter	Actual+0.25% wastage	16
38	100% Nylon Dyed Woven Fabric GSM 180 +-10% Width 58" - Smoke Colour	Sq. meter	Actual+0.25% wastage	17
39	100% Nylon Dyed Woven Fabric GSM 180 +-10% Width 58" - Smoke Colour	Sq. meter	Actual+0.25% wastage	18
40	100% PU Fabric GSM 555 +-10% Width 52" - Black Colour	Sq. meter	Actual+0.64% wastage	13 to 18
41(i)	100% PU Fabric GSM 555 +-10% Width 52" - Black Colour	Sq. meter	Actual+0.64% wastage	13 to 18
41(ii)	100% PU Fabric GSM 555 +-10% Width 52" - Black Colour	Sq. meter	Actual+0.63% wastage	13 to 18
42	100% PVC Fabric GSM 450 +-10% Width 54" - Balck Colour	Sq. meter	Actual+1.66% wastage	13 to 18
43(i)	100% PVC Fabric GSM 450 +-10% Width 54" - Balck Colour	Sq. meter	Actual+1.65% wastage	13 to 18
43(ii)	100% PVC Fabric GSM 450 +-10% Width 54" - Balck Colour	Sq. meter	Actual+1.83% wastage	13 to 18
44(i)	100% PVC Fabric GSM 335+-10% Width 44" - Clear Colour	Sq. meter	Actual+0.92% wastage	13 to 18
44(ii)	100% PVC Fabric GSM 335+-10% Width 44" - Clear Colour	Sq. meter	Actual+0.90% wastage	13 to 18
45(i)	100% PVC Fabric GSM 335+-10% Width 44" - Clear Colour	Sq. meter	Actual+1.00% wastage	13 to 18
45(ii)	100% PVC Fabric GSM 335+-10% Width 44" - Clear Colour	Sq. meter	Actual+0.81% wastage	13 to 18
46	100% Polyester Woven Printed Lining 101 +-10% Width 58" - Black Colour	Sq. meter	Actual+0.01% wastage	1 to 12
47	100% Polyester Woven Printed Lining 101 +-10% Width 58" - Black Colour	Sq. meter	Actual+0.01% wastage	1 to 12
48 & 49(i)	100% Polyester Woven Printed Lining 101 +-10% Width 58" - Black Colour)	Sq. meter	Actual+0.29% wastage	13 to 18
48 & 49(ii)	100% Polyester Woven Printed Lining 101 +-10% Width 58" - Black Colour)	Sq. meter	Actual+0.28% wastage	13 to 18
48 & 49(iii)	100% Polyester Woven Printed Lining 101 +-10% Width 58" - Black Colour	Sq. meter	Actual+4.34% wastage	13 to 18
48 & 49(iv)	100% Polyester Woven Printed Lining 101 +-10% Width 58" - Black Colour	Sq. meter	Actual+0.27% wastage	13 to 18

RA concerned may take necessary action subject to compliance of other usual conditions.

69	**Case No.:**	**Party Name:**	**Meeting No.:**	**Status:**

मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
D.G.F.T.
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India

	69/NC/5/MEET/Jan/202021/97	**DAKS INDIA INDUSTRIES Pvt. Ltd.**	**NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Deferred and Re-indexed**
	HQ File :01/84/050/00165/AM20/	RLA File :05/23/040/00155/AM20/	Lic.No.:0510411267 Dated:17.07.2019	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm's representation has been sent to DPIIT. Based on recommendation of DPIIT, Committee decided ask the firm to furnish the following: 1. Complete specification for the import item no. 22 to 111 2. Net import content of item per bag i. e. without wastage. The case stands deferred for re-listing.			

	Case No.: 70/ NC/5/MEET/Jan/202021/97	**Party Name: DAKS INDIA INDUSTRIES Pvt. Ltd.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00209/AM20/	RLA File :05/23/040/00191/AM20/	Lic.No.:0510411528 Dated:19.08.2019	
70	**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm's representation has been sent to DPIIT on Dt. 04.01.2021. Based on recommendation of DPIIT, Committee decided ask the firm to furnish the following: 1. Complete specification for import items other than Fabric and lining. 2. Drawing / Design or Photographs of Export items indicating s. no. of import items and Style no. for each export item. The case stands deferred for re-listing.			

	Case No.: 71/NC/5/MEET/Jan/202021/97	**Party Name: DAKS INDIA INDUSTRIES Pvt. Ltd.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
	HQ File :01/84/050/00563/AM21/	RLA File :05/23/040/00002/AM21/	Lic.No.:0510413993 Dated:13.04.2020	
71	**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm was asked vide email dated 28.12.2020 to submit the following information: 1. To indicate import content in the input product giving layout, drawing and design of export product. 2. Complete calculation for requirement of raw materials both imported and indigenous for the manufacture of export product giving separately net content and wastage. 3. Co-relation with SION - G-33 for the export "Bag" Reply has not received yet. Hence, Committee decided to send a reminder for the same. The case stands deferred for re-listing.			

	Case No.: 72/ NC/5/MEET/Jan/202021/97	**Party Name: DAKS INDIA INDUSTRIES Pvt. Ltd.**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Approved**
	HQ File :01/84/050/00752/AM19/	RLA File :05/23/040/00582/AM19/	Lic.No.:0510410070 Dated: 27.03.2019	
72	Decision: Committee considered the case as per agenda along with other relevant papers. Based on written comments of DPIIT F.No.P-47011/46/2020-TSW dated 31.12.2020, committee decided to approve the norms as under: Taking cue from SION G-33 and import content given by the firm, following norms are recommended: Export Items: <u>Back Pack bag as per Application</u> Quantity: <u>As per the application</u> Import Items:			

मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
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भारत सरकार/Govt. of India

S.no.	Import Item Name.	For Export s. no.	UOM	Quantity Recommended
1	Rack Floral Black 2 Printed on 75D Nylon (BLK FLORAL) PU 65% , Polyester 35% Material :Non Dyed GSM 508 +-10%	1	Sq. meter	Actual+3.09% wastage
2	RACK FLORAL MUSTARD PRINTED ON B30070 PEBBLE (mus-MUSTARD) PU 65% , Polyester 35%, Material :Non Dyed GSM 508 +-10%	2	Sq. meter	Actual+0.20% wastage
3	XINYUAN 150 NYLON # 146 (BSH-BLUSH) Nylon 55%, Polyster 45% Material :Dyed GSM 320 +-10%	3	Sq. meter	Actual+1.93% wastage
4	XINYUAN 150 NYLON #1 (BLACK) B/W-BLK/WHT Nylon 55%, Polyster 45% Material :Dyed GSM 320+-10%	4	Sq. meter	Actual+3.77% wastage
5	XINYUAN 150 NYLON # 56 (OLIVE) Nylon 55%, Polyster 45% Material :Dyed GSM 320+-10%	5	Sq. meter	Actual+0.94% wastage
6	GUOMAO F-235 (# 707 BLUSH) - BSH-BLUSH PU 65% , Polyester 35% Material :Non Dyed GSM 507+-10%	6	Sq. meter	Actual+4.16% wastage
7	SENGBAO F-235 # 1 BLACK (BLK-BLACK) PU 65% , Polyester 35% Material :Non Dyed GSM 507+-10%	7	Sq. meter	Actual+0.19% wastage
8	SENGBAO F-235 # 21 COGNAC (COG-COGNAC) PU 65% , Polyester 35% Material :Non Dyed GSM 507+-10%	8	Sq. meter	Actual+0.19% wastage
9 (i)	# 937-HONG PING MESH #937 BLK Polyster 100% Material :Dyed GSM 230+-10%	1	Sq. meter	Actual+3.01% wastage
9 (ii)	# 937-HONG PING MESH #937 BLK Polyster 100% Material :Dyed GSM 230+-10%	3	Sq. meter	Actual+1.00% wastage
9 (iii)	# 937-HONG PING MESH #937 BLK Polyster 100% Material :Dyed GSM 230+-10%	4	Sq. meter	Actual+2.81% wastage
9 (iv)	# 937-HONG PING MESH #937 BLK Polyster 100% Material :Dyed GSM 230+-10%	5	Sq. meter	Actual+2.86% wastage
10(i)	3060 #1 BLACK PU 65% , Polyester 35% Material :Non Dyed GSM 555+-10%	1	Sq. meter	Actual+3.54
10(ii)	3060 #1 BLACK PU 65% , Polyester 35% Material :Non Dyed GSM 555+-10%	3	Sq. meter	Actual+2.31% wastage
10(iii)	3060 #1 BLACK PU 65% , Polyester 35% Material :Non Dyed GSM 555+-10%	4	Sq. meter	Actual+3.99% wastage
10(iv)	3060 #1 BLACK PU 65% , Polyester 35% Material :Non Dyed GSM 555+-10%	5	Sq. meter	Actual+1.25% wastage
11	08.MM- PVC BLACK PVC 100% Material :Non Dyed GSM 1000+-10%	1,2,3,4,5, 6,7 & 8	Sq. meter	Actual+2.23% wastage
12	M-03 Coated Logo Lining 100% Polyster (Lining) Material :Printed Lining Fabric Dyed	1,2,3,4,5, 6,7 & 8	Sq. meter	Actual+0.88% wastage

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D.G.F.T.
वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India

	GSM 101+-10%			

RA concerned may take necessary action subject to compliance of other usual conditions.

	Case No.: 73/ NC/5/MEET/Jan/202021/97	Party Name: TOPLINE COMMODITIES PVT.LTD.	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
	HQ File :01/84/050/00741/AM19/	RLA File :02/24/040/00184/AM19/	Lic.No.:0210209041 Dated:07.03.2019	
73	**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm's representation has been sent to DPIIT. Based on recommendation of DPIIT, Committee decided ask the firm to furnish the following: 1. Specification of import and export items and also weight of export and import item no.1 2. Complete calculation for requirement of all the raw materials both imported and indigenous for the manufacturing the export item. 3. Material Balance for export and import items. The case stands deferred for re-listing.			

	Case No.: 74/ NC/5/MEET/Jan/202021/97	Party Name: SURE SAFETY (INDIA) LIMITED	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
	HQ File :01/84/050/00714/AM19/	RLA File :34/24/040/00361/AM19/	Lic.No.:3410044937 Dated:28.02.2019	
74	**Decision:** Committee considered the case as per agenda along with other relevant papers and note that firm has furnish their reply vide e-mail dated 09.01.2021. Committee observed that the firm's reply has been referred to Sh. RA Lal on dated 11.03.2021 and decided to wait for their comments. The case stands deferred for re-listing.			

	Case No.: 75/ NC/5/MEET/Jan/202021/97	Party Name: SURE SAFETY (INDIA) LIMITED	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
	HQ File :01/84/050/00715/AM19/	RLA File :34/24/040/00362/AM19/	Lic.No.:3410044938 Dated:28.02.2019	
75	**Decision:** Committee considered the case as per agenda along with other relevant papers and note that firm has furnish their reply vide e-mail dated 09.01.2021. Committee observed that the firm's reply has been referred to Sh. RA Lal on dated 11.03.2021 and decided to wait for their comments. The case stands deferred for re-listing.			

	Case No.: 76/ NC/5/MEET/Jan/202021/97	Party Name: SUMILON INDUSTRIES LIMITED	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
	HQ File :01/84/050/00713/AM19/	RLA File :52/24/040/00071/AM19/	Lic.No.:5210042973 Dated:25.02.2019	
76	**Decision:** Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 06.08.2020 for requisite information. Committee went through the details submitted in this case and noted that firm's reply has been sent to Sh. Shaish Kumar vide e-mail dated 10.09.2020 and decided to wait for their comments. The case stands deferred for re-listing.			

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	Case No. 77/ NC/5/MEET/Jan/202021/97	Party Name: CDI FOOTWEAR PRIVATE LIMITED	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
77	HQ File :01/84/050/00287/AM19/	RLA File :05/23/040/00273/AM19/	Lic.No.: 0510407938 Dated:28.09.2018	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply for requisite information. Committee went through the details submitted in this case and noted that firm's reply has been sent to DPIIT vide e-mail dated 11.03.2020 and decided to wait for their comments. The case stands deferred for re-listing.			

	Case No.: 78/ NC/5/MEET/Jan/202021/97	Party Name: INTEGRAL TOOLS COMPANY INDIA PVT. LTD.	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Approved
78	HQ File :01/84/050/00686/AM19/	RLA File :07/24/040/00403/AM17/	Lic.No.:0710111326 Dated:23.03.2017	
	Decision: Committee considered the case as per agenda along with other relevant papers. Based on written comments of DPIIT F.No. P-47011/132/2020-TSW dated 14.12.2020, committee decided to approve the norms as under: In this case, the firm has clarified that there was mistake in application by indicating net content as 12.4 Sq. Metre, however, it is 1.24 Sq. Metre and amendment has been filed. They have claimed wastage of 6.72% of raw material, however, taking into consideration of details provided by the firm, 5% wastage is allowed and accordingly following norms are recommended: **Export Item** : Seat Covers SAS 1 No. Equals 1.24 Metre (net content 1.741 Sq. Metre, per no.) **Quantity**: 20161 nos. **Import Item:** Nylon Fabric 210 D, PU coated water resistant of relevant GSM **Quantity Recommended** : 24603 Metre (of Width of 1.498 metre) or 36855.30 Sq. Metre RA concerned may take necessary action subject to compliance of other usual conditions.			

	Case No.: 79/ NC/5/MEET/Jan/202021/97	Party Name: HIMATSINGKA SEIDE LTD	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
79	HQ File :01/84/050/00471/AM19/	RLA File :07/24/040/00124/AM17/	Lic.No.:0710110049 Dated:04.07.2016	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 15.09.2020. Committee went through the details submitted in this case and decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.			

	Case No.: 80/ NC/5/MEET/Jan/202021/97	Party Name: HIMATSINGKA SEIDE LTD	Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021	Status: Deferred and Re-indexed
80	HQ File :01/84/050/00671/AM19/	RLA File :07/24/040/00341/AM16/	Lic.No.:0710109261 Dated:13.01.2016	

मनोज कुमार मीणा/MANOJ KUMAR MEENA
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वाणिज्य विभाग/Deptt. of Commerce
भारत सरकार/Govt. of India

	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 29.07.2020 and same has been referred to Sh. Shaish Kumar for examination. Based on recommendation of Tech authority, Committee decided to ask the firm to furnish the following: 1. Exact name of sizing chemicals and their catalogue. 2. Production/consumption data for item of export and chemicals for last two years dully certify by CA/CE The case stands deferred for re-listing.

	Case No.: 81/ NC/5/MEET/Jan/202021/97	**Party Name: HIMATSINGKA SEIDE LTD**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
81	HQ File :01/84/050/00541/AM19/	RLA File :07/24/040/00199/AM17/	Lic.No.:0710110493 Dated:05.10.2016	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 15.09.2020. Committee went through the details submitted in this case and decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.			

	Case No.: 82/ NC/5/MEET/Jan/202021/97	**Party Name: HIMATSINGKA SEIDE LTD**	**Meeting No.: NC/5/MEET/Jan/202021/97 Dated:01.02.2021**	**Status: Deferred and Re-indexed**
82	HQ File :01/84/050/00681/AM19/	RLA File :07/24/040/00382/AM16/	Lic.No.:0710109412 Dated:17.02.2016	
	Decision: Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 15.09.2020. Committee went through the details submitted in this case and decided to refer the case to DCMSME for examination. The case stands deferred for re-listing.			

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मनोज कुमार मीणा/MANOJ KUMAR MEENA
उप निदेशक/Deputy Director
विदेश व्यापार महानिदेशालय
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